

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-7-2018

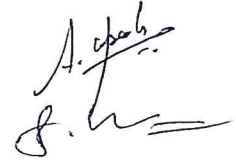
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

KRIPAKARAN.A
S. SATHI KUMAR

FOR RESPONDENT.
Per petitioner



ORDER

Counsels for both parties present and stated that the matter along with other connected matter in TCP/284A/IB/2017 has been settled. At request, time is enlarged for filing joint memo of compromise. **Put up on 25.07.2018.**

sd -

(S VIJAYARAGHAVAN)
Member (Technical)

sd -

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp